

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O.A. NO. 149 OF 2024/EZ

IN THE MATTER OF

Hemant KumarApplicant(s)

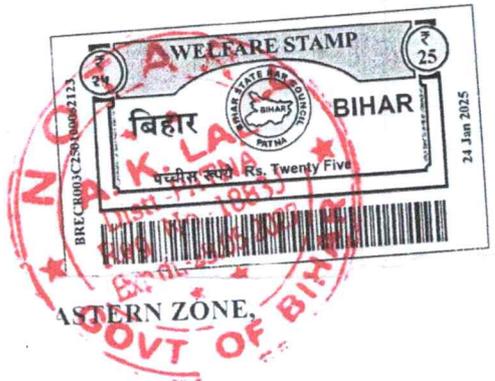
Versus

State of BiharRespondent(s)

INDEX

Sl no.	Annexure	Particulars	Page no.
1		Affidavit on behalf of the Bihar State Pollution Control Board, Patna.	1-3
2.	Annexure-A	A copy of the letter dated 04.03.2025	4-8
3.	Annexure-B	A copy of the report of BRPNNL dated 27.03.2025.	9-32

*



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

O.A. NO. 149 OF 2024/EZ

IN THE MATTER OF

Hemant KumarApplicant(s)

Versus

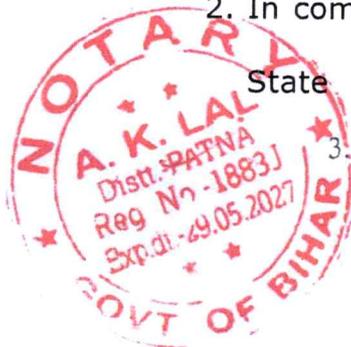
State of BiharRespondent(s)

REPORT ON BEHALF OF THE BIHAR STATE POLLUTION CONTROL BOARD:-

I, Abhimanyu Singh, aged about 32 years, Son of R.K. Singh, resident of Sardar Patel Colony, P.S.- Digha, P.O.- Sadaquat Ashram, Patna- 800010, do hereby solemnly affirm and state as follows:

1. That I am duly authorized to submit the present report on affidavit on behalf of the Bihar State Pollution Control Board in the matter of removal of debris or even quantification of the amount of debris that has gone into the river.
2. In compliance to the solemn order of the Hon'ble Tribunal the State Board vide its letter no. P/Legal 01-155/2024-186,

*Abhimanyu Singh
Sl. No. 895
Date 26.6.25
who is identified by Advocate. Affidavit submitted by Abhimanyu Singh, Son of R.K. Singh, resident of Sardar Patel Colony, P.S.- Digha, P.O.- Sadaquat Ashram, Patna- 800010, do hereby solemnly affirm and state as follows:
1. That I am duly authorized to submit the present report on affidavit on behalf of the Bihar State Pollution Control Board in the matter of removal of debris or even quantification of the amount of debris that has gone into the river.
2. In compliance to the solemn order of the Hon'ble Tribunal the State Board vide its letter no. P/Legal 01-155/2024-186,*



dated 04.03.2025, requested the Executive Director, Bihar Rajya Pul Nirman Nigam Limited, Patna, to provide the details of the quantity of debris removed and the steps taken to remove the debris of the collapse of the bridge section.

A copy of the letter dated 04.03.2025 is annexed and marked as Annexure-A.

3. The BRPNL replied to the aforesaid letter and has informed that the contractor M/S S.P. Singla Construction Pvt. Ltd, immediately upon the collapse of the section of bridge engaged an expert agency EDIFICE Engineering /Divya Construction to handle the debris and to remove the hanging section. The said agency prepared a Standard Operating Procedure (SOP) to minimize the impact on the river Ganga. The SOP envisaged on safe debris removal while preserving the river ecosystem.

As per the bridge drawing, the collapsed part consists of: -

Concrete debris: 12,436 Cum;

Reinforcement debris: 2,765 MT.

The removal process has largely been completed. The removal of pier shaft at P11 is still in progress. The remaining debris which is yet to be removed is Concrete: 224 Cum and Reinforcement: 88 MT.



A copy of the report received from BRPNL is annexed and marked as Annexure-B.

4. That as per the SOP of the concerned agency in dismantling the diamond cutting method is being used, the advantage of diamond cutting method is that there is absolutely no vibrations and it insures precise or controlled demolition. Further for removing the fallen RCC bridge also steps will be taken for removal of the debris.
5. That I have read the contents of the affidavit and have understood the same and nothing material has been concealed therefrom.

Arind
26/6/25
DEPONENT

VERIFICATION

Suresh Prakash
Identify the deponent's signature/L.I. who has signed in my presence

Verified at Patna on 26th day of June, 2025, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

Arind
26/6/25
DEPONENT





ई.मेल द्वारा

Annexure-A

86

बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, एन.एस.बी.-2, पाटलिपुत्र औद्योगिक क्षेत्र,

पो0- सदाकत आश्रम, पाटलिपुत्र, पटना-800010

ई-मेल- msbspcb-bih@gov.in वेबसाईट- <http://bspcb.bihar.gov.in>

पत्रांक: P/Legal 01-155/2024 186

पटना, दिनांक: 04-3-25

प्रेषक,

नीरज नारायण, भा.व.से.

सदस्य-सचिव।

सेवा में

प्रबंधक निदेशक,

बिहार राज्य पूल निर्माण निगम लिमिटेड,

7, सरदार पटेल मार्ग,

पटना, बिहार-800015

ई.मेल- md@brpnn.co.in

Most Urgent
Hon'ble NGT
Matter

विषय: माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No.- 149/2024/EZ, Hemant Kumar V/S The State of Bihar & Ors. के मामले में दिनांक- 17.02.2025 को पारित आदेश का अनुपालन के संबंध में। (प्रति संलग्न)

प्रसंग: भागलपुर जिले के सुल्तानगंज में अगुआनी घाट पर गंगा नदी पर निर्माणाधीन पुल क्षतिग्रस्त होने के कारण Dolphin के जीवन पर खतरे का मामला।

महाशय,

उपर्युक्त प्रसंगाधीन विषयक के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकत्ता के द्वारा दिनांक- 17.02.2025 को मामले के सुनवाई के दौरान जिला पदाधिकारी, भागलपुर की ओर से दायर प्रतिशपत पत्र एवं निरीक्षण प्रतिवेदन का अवलोकन किया गया तथा पाया गया कि निरीक्षण प्रतिवेदन में क्षतिग्रस्त पूल के मलवे को हटाने तथा मलवे की मात्रा का उल्लेख नहीं किया गया है।

माननीय अधिकरण ने बिहार राज्य प्रदूषण नियंत्रण पर्षद् को निदेश दिया है कि बिहार राज्य पूल निर्माण निगम लिमिटेड के इंजीनियरिंग विभाग से क्षतिग्रस्त पूल के मलवे को हटाने के संबंध में कृत कार्रवाई तथा मलवे की मात्रा का पता लगाकर Action Taken Report चार सप्ताह के भीतर दायर किया जाय।

अतः आपसे अनुरोध है कि उपरोक्त प्रसांगिक सूचना यथाशीघ्र उपलब्ध कराये।

प्रसांगिक मामला माननीय अधिकरण के समक्ष सुनवाई हेतु दिनांक 02.05.2025 को सूचिबद्ध है।

इसे सर्वोच्च प्राथमिकता देंगे।

विश्वासभाजन

अनुलग्नक: यथो0।

Ne 04/3/2025
(नीरज नारायण)
सदस्य-सचिव।



REGISTERED
BIHAR STATE POLLUTION CONTROL BOARD
Parivesh Bhawan
Phone-0612-2261250/2262265, Fax-0612-2261050
E-mail: msbspcb-bih@gov.in, Website <http://bspcb.bihar.gov.in>

Paper: P/Legal 01-155/2024

Patna, dated:-

From,

Neeraj Narayan,
Member-Secretary.

Most Urgent Hon'ble NGT Matter

To,

Managing Director, Bihar State Pool Construction Corporation Limited, 7.
Sardar Patel Marg, Patna, Bihar-800015

E-mail- md@brpnn.co.in

Subject: Regarding compliance of the order dated 17.02.2025 passed in the case of O.A. No.- 149/2024/EZ, Hemant Kumar V/S The State of Bihar & Ors., filed in the Hon'ble National Green Tribunal, Principal Bench, Delhi. (Copy enclosed)

Context: Case of threat to dolphin life due to damage to the under construction bridge on river Ganga at Aguanj Ghat in Sultanganj of Bhagalpur district.

Sir,

Regarding the above mentioned subject matter, it is to be informed that during the hearing of the case on 17.02.2025 by the Hon'ble National Green Tribunal, Eastern Railway, Kolkata, the affidavit and inspection report filed by the District Magistrate, Bhagalpur were observed and it was found that the inspection report does not mention the removal of debris of the damaged bridge and the quantity of the debris.

The Hon'ble Tribunal has directed the Bihar State Pollution Control Board to file an Action Taken Report within four weeks after getting information about the action taken by the Engineering Department of Bihar State Pool Construction Corporation Limited regarding the removal of the debris of the damaged bridge and the quantity of the debris.

Therefore you are requested to provide the above relevant information as early as possible.

The relevant matter is listed for hearing before the Hon'ble Tribunal on 02.05.2025.

Will give it top priority.

Annexure: As is.

Sd/-
(Neeraj Narayan)
Member-Secretary

Item No.09

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.149/2024/EZ
(Earlier O.A. No.318/2024/PB)

Hemant Kumar

Applicant(s)

Versus

State of Bihar & Ors.

Respondent(s)

Date of hearing: 17.02.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Hemant Kumar, in person (in Virtual Mode)

For Respondent(s): Ms. Amrita Pandey, Adv. for R-1 (in Virtual Mode),
Mr. Surendra Kumar, Adv. for R-2, 4 & 6,
Mr. Ashok Prasad, Adv. for R-3 & 7,
Mr. D. N. Ray, Sr. Adv. a/w
Mr. Sourav Halder, Adv. for R-5 (in Virtual Mode)

ORDER

1. Mr. Hemant Kumar, the Applicant is present in person (in Virtual Mode).
2. Affidavit dated 02.01.2025 has been filed on behalf of the Respondent No.2, District Magistrate, Bhagalpur; the same is taken on record. Along with this affidavit, an Inspection Report of a field visit carried out on 11.12.2024 has been filed wherein it is stated that there is no short-term impact of under construction bridge collapse on the dolphin population. The question is not only with regard to threat to the dolphin but also with regard to the removal of the debris which has admittedly fallen into the river as a result of collapse of a bridge. The Inspection Report is absolutely silent with regard to removal of debris or even quantification of the amount of debris that has gone into the river. The quantification of amount of debris is not difficult and the Pollution Control Board and the State

Government can always obtain Report from the Engineering Department of Bihar State Bridge Corporation.

3. The Inspection Report further mentions that the survey conducted by the Wildlife Institute of India (WII) after the collapse of the under-construction bridge observed dolphin sightings within 200-500 meters of the collapse site during July 2024. It is also mentioned that although their presence indicates some resilience, but their behavior and movement patterns may have been affected by the debris and construction activities.
4. The Bihar State Pollution Control Board is therefore directed to file Action Taken Report in this regard within four weeks.
5. **List on 02.05.2025.**

.....
B. Amit Sthalekar, JM

February 17, 2025,
Original Application No.149/2024/EZ
(Earlier O.A. No.318/2024/PB)
SKB

.....
Dr. Arun Kumar Verma, EM



बिहार राज्य पुल निर्माण निगम लि०

7, सरदार पटेल मार्ग पटना-15
CIN-U45201BR1975SGC001208

Annexure-B



91

ISO:9001:2015

Reg.no.: RQ91/10828

Doc. No:- BRPNNL/HQA//..... 891(अनु०) Dt ... 27/03/2025 Page No...../.....

सेवा में,

श्री नीरज नारायण, भा.व.से.,
सदस्य सचिव,
बिहार राज्य प्रदूषण नियंत्रण पर्षद,
परिवेश भवन, एन.एस.बी.-2,
पाटलीपुत्र औद्योगिक क्षेत्र,
पो०-सदाकत आश्रम, पाटलीपुत्र, पटना-800010।

विश्वसभाजन
सदस्य सचिव

विषय:- माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No. - 149/2024/EZ, Hemant Kumar V/s The State of Bihar & Ors. के मामले में दिनांक-17.02.2025 को पारित आदेश का अनुपालन के संबंध में।

प्रसंग:- आपका पत्रांक-P/Legal 01.155/2024 186, पटना, दिनांक-04.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि बिहार राज्य प्रदूषण नियंत्रण पर्षद के द्वारा सुल्तानगंज-अगुवानी पुल के मलवे को हटाने के संबंध में Action Taken Report इस पत्र के साथ संलग्न कर अग्रतर कार्रवाई हेतु भेजी जा रही है।

अनु० यथोक्त।

382
2/4/25

विश्वासभाजन

26/3/2025

प्रबन्ध निदेशक

बि०रा०पु०नि०लि०,पटना

Translated copy of Annexure-B

Bihar State Bridge Construction Corporation Ltd.

7. Sardar Patel Marg Patna 15

CIN-U45201BR1975SGC001208

Doc. No-BRPNL/HQA/...891(30) dated-27/03/2025

To,

Mr. Neeraj Narayan, IFS.

Member Secretary,

Bihar State Pollution Control Board,

Parivesh Bhawan, N.S.B.-2.

Patliputra Industrial Area, Post- Sadakat Ashram, Patliputra, Patna-800010 |

Subject:- Regarding compliance of the order dated 17.02.2025 passed in the case of O.A. No. 149/2024/EZ, Hemant Kumar Vis The State of Bihar & Ors., filed in the Hon'ble National Green Tribunal, Principal Bench, Delhi.

Context:-Your letter no.-P/Legal 01.155/2024 186, Patna, dated-04.03.2025

Sir,

Regarding the relevant letter on the above mentioned subject, it is to be said that the Action Taken Report regarding removal of debris of Sultanganj-Agwani bridge by Bihar State Pollution Control Board is being sent for further action by attaching it with this letter.

As per above.

382

2/04/2025

Believing

Sd/-

26/3/2025

Managing Director

BIPUNL, Patna

Action Taken Report of BRPNNL Reg. Debris Removal of Collapsed part of Sultanganj-Aguwani Ganga Bridge from river Ganga w.r.t NGT, Kolkata Bench Order dated -17.02.2025 in O.A.No.149/2024/EZ Hemant kumar v/s State of Bihar & Ors.

1. Background:

The Part of Sultanganj-Aguwani Ganga Bridge, between P9 and P13, collapsed on 4th June 2023. Following the incident, an application (O.A. No. 318/2024) was filed by Hemant Kumar v/s State of Bihar and Ors. before the National Green Tribunal (NGT), Principal Bench, New Delhi.

In response, NGT constituted a Joint Committee, comprising representatives from:

- Bihar State Pollution Control Board
- District Magistrate, Bhagalpur
- Representative of NMGC
- Principal Secretary, Ministry of Jal Shakti, State of Bihar, Government of India
- Regional Office, MoEF & CC, Patna

The Joint Committee visited the site twice, on 09.08.2024 and 11.12.2024, and submitted their findings. According to their assessment, there was no short-term impact on the dolphin population in the area as regular sightings continued near the impacted site. (Copy Attached)

Subsequently, NGT passed an order on 17.02.2025, directing the Bihar State Pollution Control Board to obtain a report from BRPNNL regarding the debris removal process.

2. Action Taken:

Immediate Response After Collapse:

Upon the collapse of the bridge section, the contractor, S.P. Singla Construction Pvt. Ltd., immediately engaged an expert agency **EDIFICE Engineering/DIVYA Construction** to handle the debris and hanging segments removal.

- The agency prepared a Standard Operating Procedure (SOP) to minimize the ecological impact on the river Ganga. The SOP focused on safe debris removal while preserving the river's ecosystem (a copy of the SOP submitted by contractor vide letter no. SPS/SGG/BR(O)/01/229 dt 14.06.2023 is attached).
- According to the bridge drawings, the collapsed part consists of:
 - Concrete debris: 12,436 Cum
 - Reinforcement debris: 2,765 MT (Calculation sheet attached)
- The removal process has largely been completed, with the majority of debris extracted from the river bed. However, the removal of the pier shaft at P11 is still in progress as submitted by contractor vide letter no. SPS/SGG/BR(O)/01/288 dt 10.03.2025. (Contractor letter & Photographs Attached)
- The remaining debris yet to be removed includes:
 - Concrete: 224 Cum
 - Reinforcement: 88 MT (Calculation sheet attached)
- The debris removal status and updates have been regularly shared with the District Forest Department. (Copy Attached)

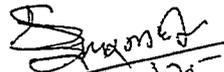
3. Way Forward:

- The removal of the pier shaft at P11, which is currently in progress, is expected to be completed by **April 2025**.
- Once the water level of the Ganga reaches its Lowest Water Level (LWL), a re-inspection of the river bed will be conducted using divers as well followed by sounding in the river bed. If any debris found further, it will be removed accordingly.


11/03/25

Senior Project Engineer

Bihar Rajya Pul Nirman Nigam Ltd,
Special Works Division, Khagaria.


11/03/25



S. P. Singla Constructions Pvt. Ltd.

Building infrastructure for future...

CORPORATE OFFICE

47, Sector 9, Panchkula - 134113, Haryana
Tel: +91-172-2571595, 2570440, 2563209
Fax: 0172-4620941

Email: spscpk@gmail.com, www.spsingla.com
CIN No. U45301DL19926PIC114775

PROJECT OFFICE

Af. Aguwani Ghat, Vill - Tuhi, P.S.-Parbatta,
Dist - Khagaria, Bihar
Email: spsultanganj@spsingla.com

Letter No.: -SPS/SGG/BR(O)/01/229

Date: 14/06/2023

To,

Senior Project Engineer
Bihar Rajya Pul Nirman Nigam Ltd.
Khagaria, Bihar

Project: - Construction of four lane bridge with footpath across river Ganga between Sultanganj (Bhagalpur district) and Aguwani Ghat (Khagaria district) including navigational span of cable stayed and its approaches (connecting NH80 and NH31) in the state of Bihar on EPC mode.

Sub: - Submission of Method Statement for Debris Removal of fallen module P9 to P13

Ref: - (i) Your Letter No. BRPNNL/KHG/C029/644 Date 05.06.2023
(ii) Your Letter No. BRPNNL/KHG/C029/652, Date 08.06.2023

Dear Sir,

With reference to above cited letter and as per instruction received from your good office, we have immediately started the removal work of debris of fallen module P9 to P13 from 05.06.2023.

We have engaged expert team of Edifice Engineering (Divya Construction) for dismantling and removal of debris for P9 to P13 module and we have received methodology from them which is being submitted for your review and records

Thanking & assuring you our best co-operation

Yours faithfully

For S P Singla Constructions Pvt. Ltd.

(A. K. Jha)

Project In-charge

Ganga Bridge Project

Enclosure: - As stated above

CC for Information

Studio De Miranda Associati

In Joint Venture with Rodic Consultants Pvt. Ltd,

C/O Shri B. N. Singh, Om Sai Ram Building,

R/O NH-107, Saharsa Road,

Mahesh Khut-851213, Khagaria, Bihar.

Enclosure: - As stated above

**SAFE METHODOLOGY FOR
CONTROLLED DISMANTLING OF RCC
SEGMENT AT AGUWANI- SULTANGANJ
BRIDGE.**

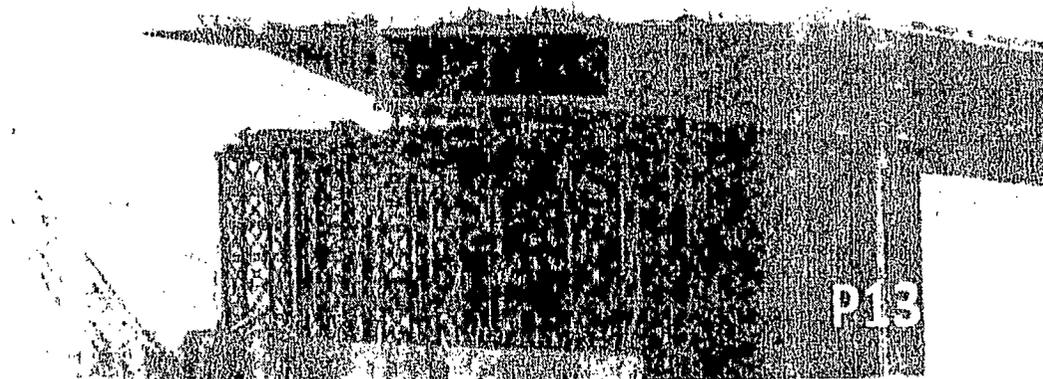
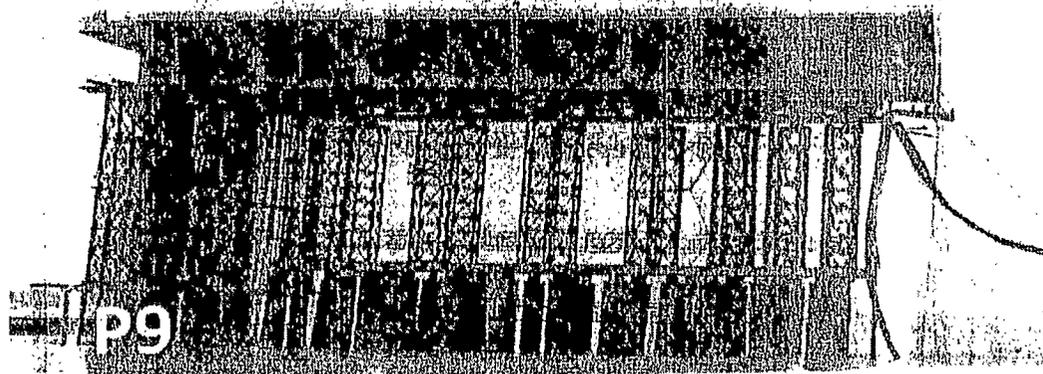
BY,



 **INDEX**

Sr. No.	Description
1	Fact Base
2	Suggested Technology
3	Safety First
4	Preparatory work
5	Diamond Sawing and lifting of Cut Pieces at P-9.
6	Diamond sawing and lifting of Cut pieces at P-13.

P9

FACT BASE ;-

- ❖ 12 Number Segment at P-9 & 9 Number Segment at P13 is to be dismantle using Diamond sawing Method.
- ❖ Shall cut into 8 and 6 piece each per Segment of P9 and P13 respectively.
- ❖ Estimated Quantity to be dismantling 1100Cum Including P9 and P13 Pier.



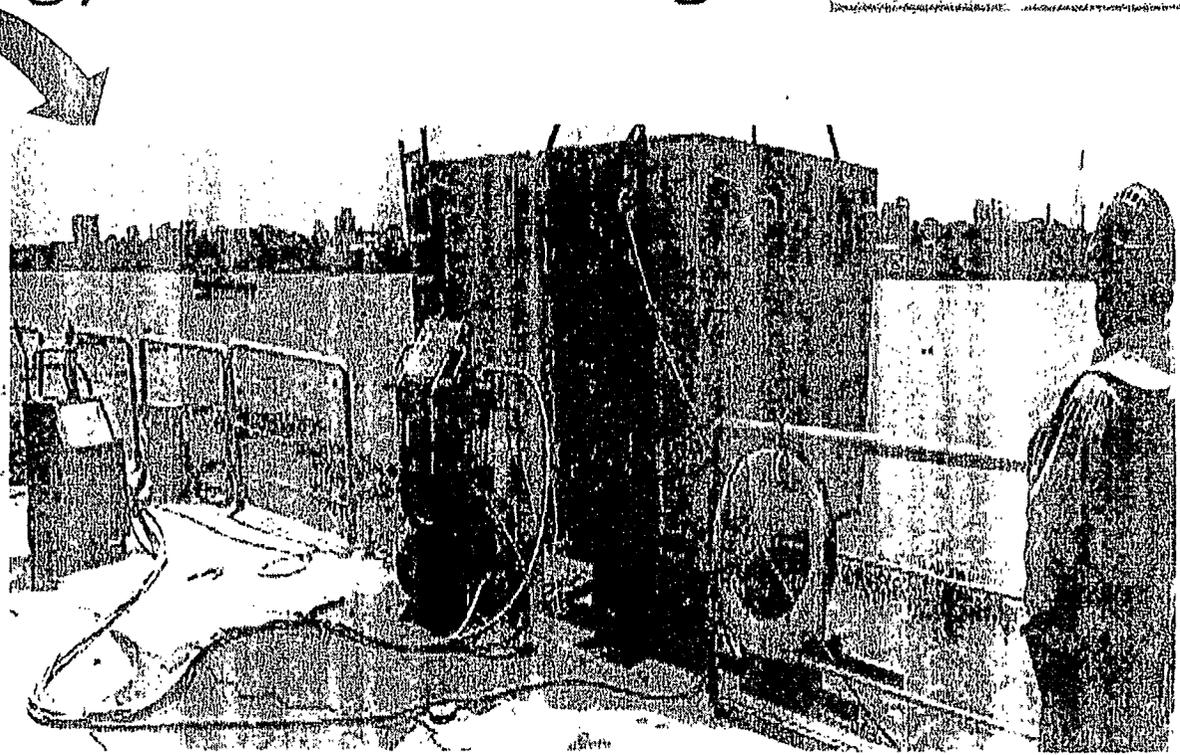
❖ Suggested Technology for Dismantling.



DIAMOND CUTTING.

Advantages of Diamond Cutting

- Absolutely No Vibrations
- Remaining structure Integrity
- Precise Demolition or Controlled Demolition
- No flying Debris or Dust
- More Precise accessibility to areas that were unreachable.
- Any Shape and Size can be demolished.
- Heavily Reinforced Concrete can be dismantled

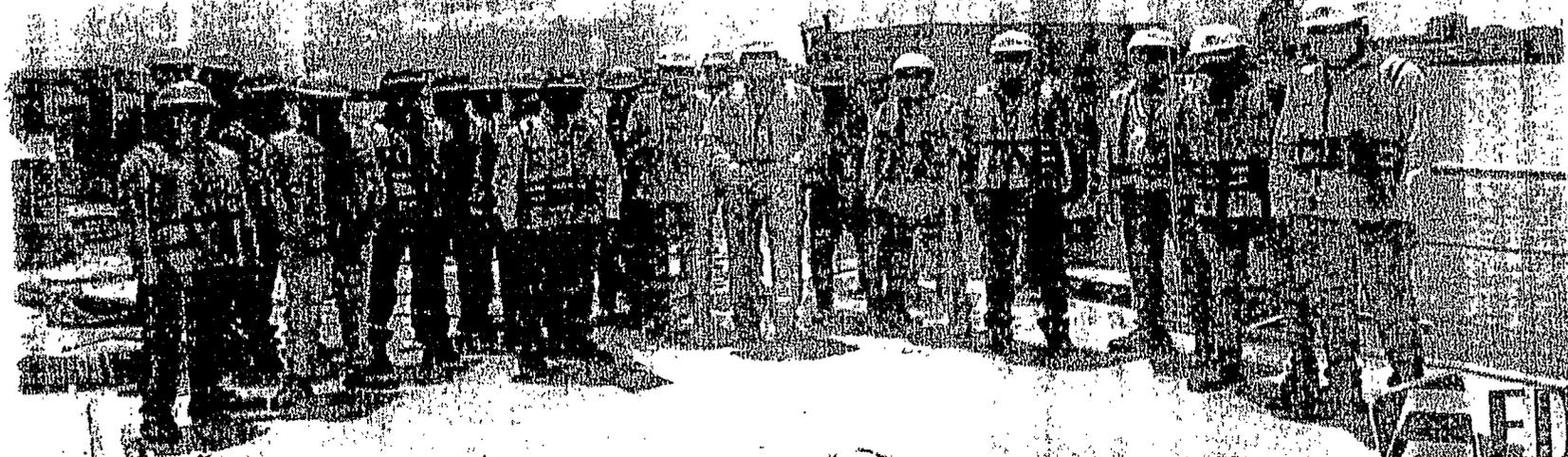


M. S. S.

❖ Safety First :-

ZERO HARM
TOGETHER WE CAN!

- ❖ Our day Start with Safety First Always.....
- ✓ Before start the day activity/Daily TBT at site Location Carried out.
- ✓ No work Permit without concern safety PPE.
- ✓ Followed best in class Safety Practice at Site.
- ✓ Separate JSA will Submit before Commencement of work.



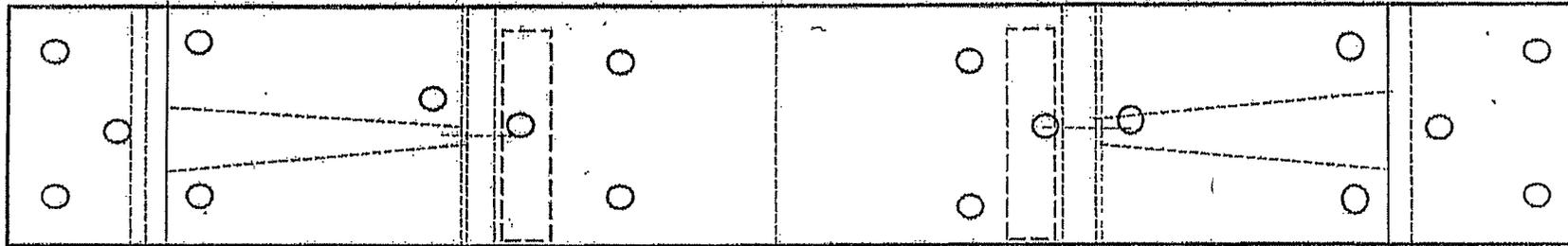
DIVYA
CONSTRUCTION

EDIFICE
ENGINEERING

M. K. S.

❖ PREPRATORY WORK;-

- ✓ Will Procure the Electrical and Water Connection.
- ✓ Mark the cut piece diamond sawing , Lifting core and core to pass the wire marking at Segment.
- ✓ Do the core cutting at desire location using Electrical Core Cutting Machine.
- ✓ Place and ensure the crane barge lifting mock drill at P9(Crane capacity 110T).
- ✓ Place the Material Transport Barge within shifting radius of Crane Barge.



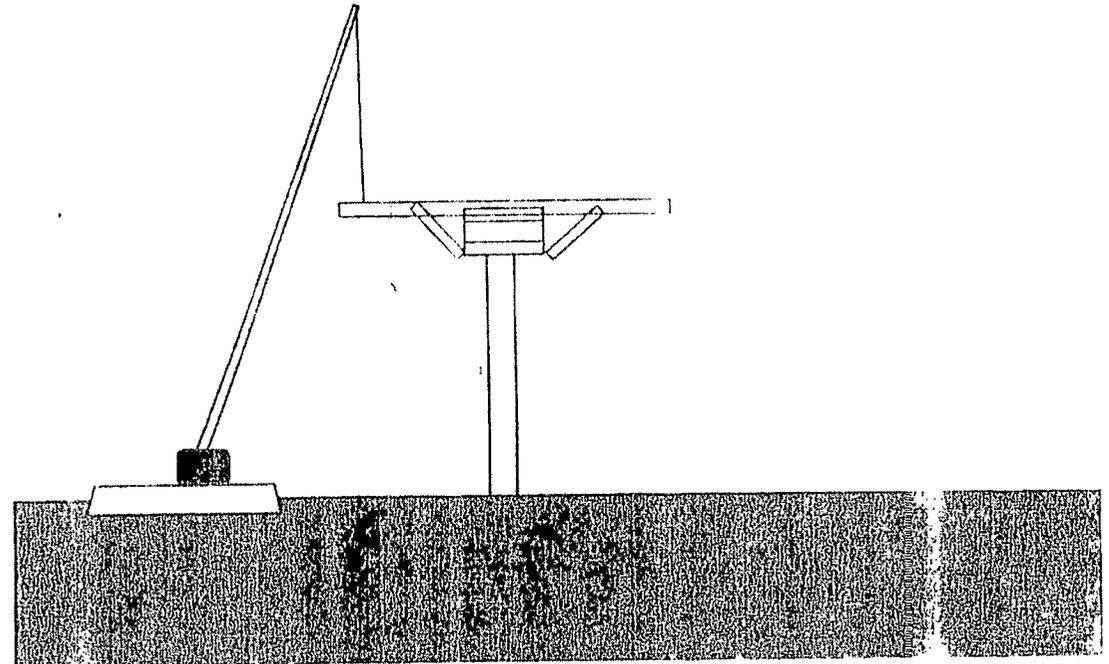
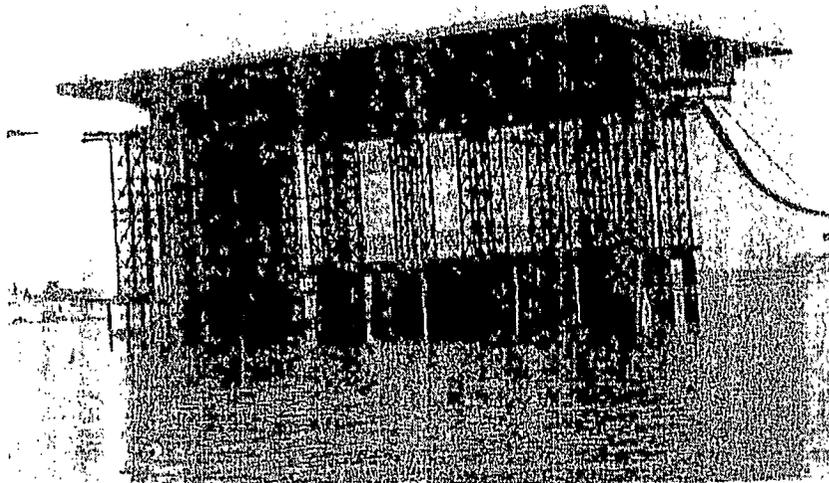
➤ PLAN of Segment at P9.

○	Core for Handling.
---	Cut Line.



Handwritten signature

➤ Diamond sawing at P-9.

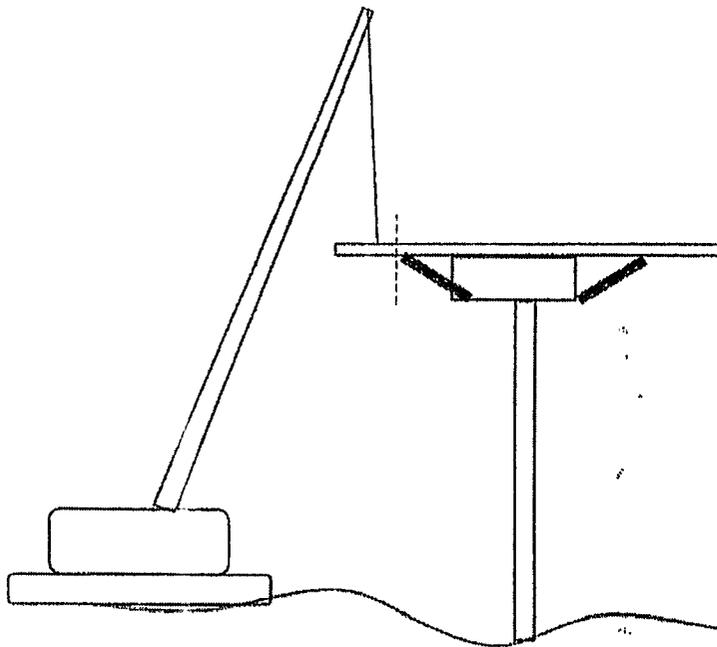


- Shall hold the cut piece before cut with Barge mounted Crane.
- Do the sawing using Diamond saw Machine.
- Lift the Cut piece and place it on Material Barge and shift it to the jetty.
- Unload the cut pieces of segment and shift for further demolition.
- Repeat the above Procedure for segment U12 to U1.

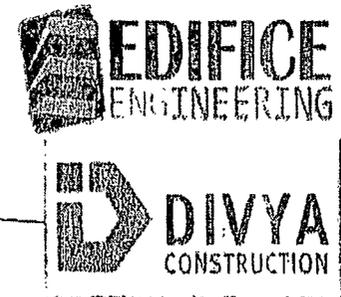


Manjiv

❖ Diamond sawing at P13.



- Shall hold the cut piece before cut with Crane.
- Do the sawing using Diamond saw Machine.
- Lift the Cut piece and place it on ground for further demolition.
- Repeat the above Procedure for segment U9 to U1.



Moghe

22

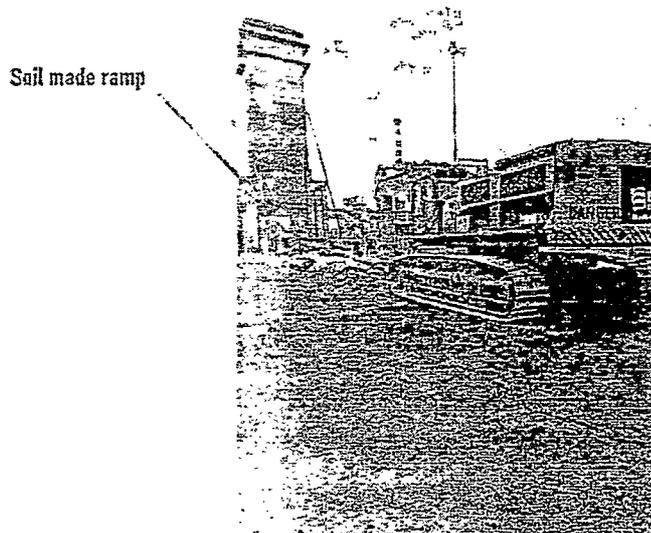
 <p>EDIFICE™ DEMOLITION</p> <p>Demolition is an Art, We Master it.</p>		Date: 13-06-2023	
<p>Unit No.123 & 124, New Apollo Industrial Estate Mogra Lane, Andheri (E), Mumbai - 400 069 Mob- +91 9819102679 Office- +91 22-35112620 Website: - http://www.burldemolition.co.in An ISO 9001:2015, ISO-14001:2015 & ISO 45001:2018 Certified Company/</p>			
ENGINEERING SURVEY/METHOD STATEMENT/SAFE WORK PROCEDURE			
Originator:	Approved By:	Ref.No.:	Revision No:
Partner:			

Methodology for Dismantling of fallen RCC Bridge at Sultanganj, Bihar

1. Excavator Self Loading/Unloading by Soil Ramp from Trailer:

- Construct a soil ramp on-site to facilitate the self-loading and self-unloading of the excavator from the trailer.
- Ensure that the ramp is stable, adequately graded, and capable of supporting the weight of the equipment.
- Implement proper safety measures to prevent accidents during the loading and unloading process.

b(Fig 1.0) Self unloading using soil made ramp



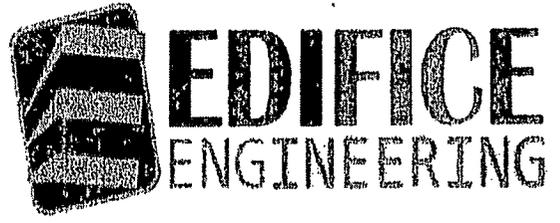
2. Shifting of excavator over barges:

- Secure Identify suitable barges that can accommodate the size and weight of the excavator.
- Prepare the barges by ensuring they are in good condition and properly secured.
- Excavators move towards barges check the right ground conditions near the jetty and put an additional counterweight to avoid unbalanced of barge.



0/10

THANK YOU !!!

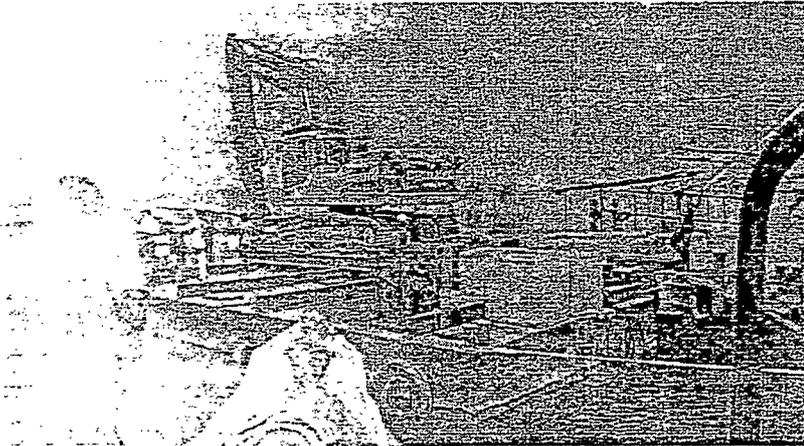


- The excavator on the barges using appropriate methods, such as chains, welding, straps, or lashings, to prevent shifting or movement during transportation.

3. Preparation of Barge, Locking Arrangements, and Marshalling for Excavator:

- Prepare the necessary barges and locking arrangements to secure the excavator during transportation and operation.
- Ensure that all barges and locking mechanisms are in good working condition and properly maintained.
- Conduct thorough inspections to verify the integrity and functionality of the barge and locking arrangements.

(Fig 2.0) Preparation of Barge & Locking Arrangements



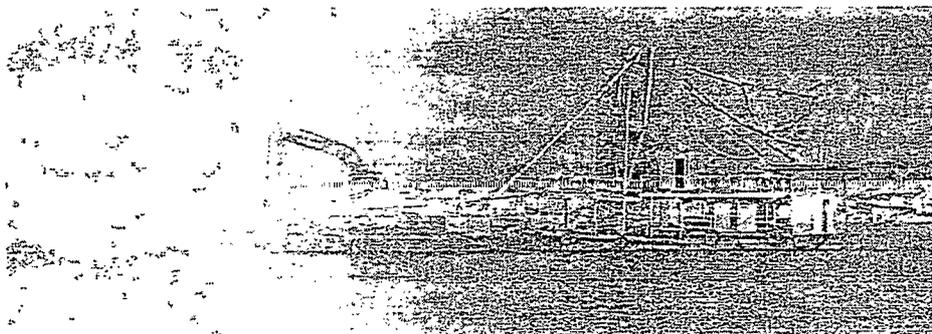
4. Locking of Barges with Anchors:

- Secure the barges with the help of suitable anchors to prevent any accidental movement during demolition activities.
- Ensure that the anchors are properly installed and provide sufficient stability and support.
- Regularly inspect and tighten the anchors to maintain their effectiveness throughout the project.

5. Mobilization of Equipment with Tugs:

- Mobilize the excavator and other equipment onto the project site using appropriate tugs or towing vehicles.
- Ensure that the tugs are operated by trained personnel who are familiar with safe towing practices.
- Conduct regular inspections of the tugs to ensure they are in good working condition.

(Fig 3.0) Mobilization of Equipment



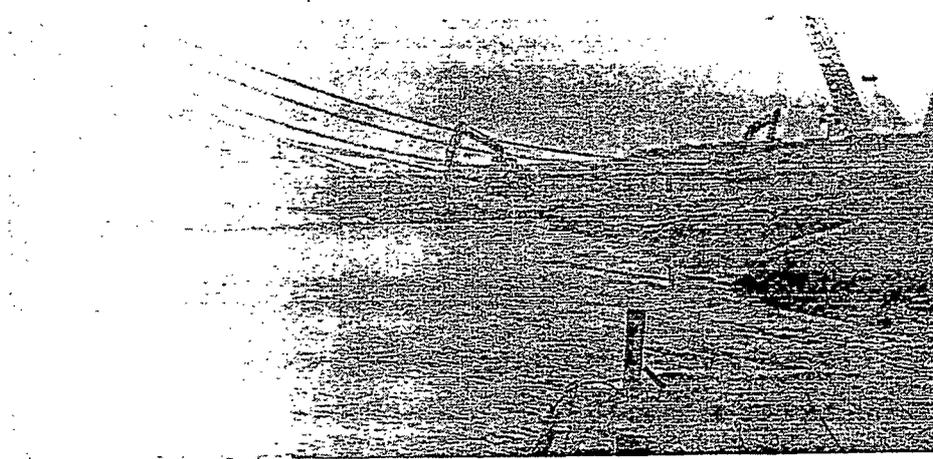
M. Ayaz

1
35

6. Breaking/Crushing Activity with Continuous Diver Communication:

- During the breaking or crushing activity, maintain continuous communication between the operator and divers acting as spotters.
- The divers will provide real-time information to the operator regarding the positioning and progress of the demolition.
- Ensure that the divers are equipped with suitable communication devices and are trained in diver safety procedures.
- Use of waterproof wireless walkie-talkie.

(Fig 4.0) Crushing activity



7. Use of Crushers & Breaker to crush & break the concrete:

- Utilize crushers and breaker efficiently and safely to crush and break concrete
- Ensure that the crushers are operated by trained personnel who follow proper safety protocols.
- Regularly inspect and maintain the crushers to ensure their optimal performance.

(Fig 4.0) Remaining reinforcement bar

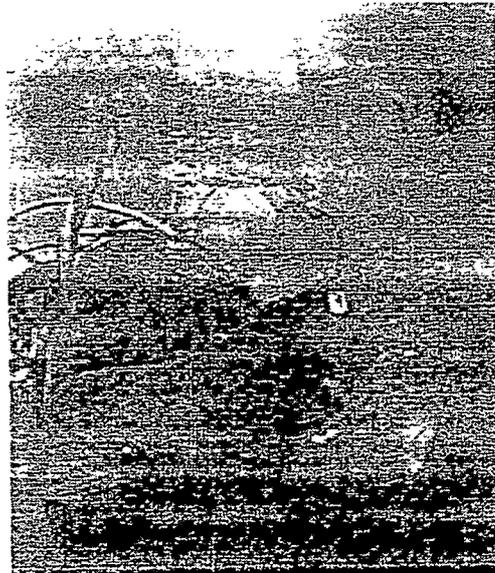


M. J. ...

8. Underwater & above water cutting of Reinforcement by Divers & Gas Cutters:

- ✓ Conduct underwater cutting of reinforcement using experienced qualified divers and gas cutter.
- ✓ Ensure that the divers have the necessary equipment, tools, and training for underwater cutting activities.
- ✓ Implement proper safety measures to protect the divers during the cutting process.
- ✓ After crushing of the RCC concrete segregate the steel using a crusher.
- ✓ Then transfer the material to the Material barge.

(Fig 5.0) Divers will target the marked regions for separating remaining reinforcement



9. Scrap Placement and Shifting to Jetty:

- ✓ Place the scrap material over a designated material barge for easy handling and shifting.
- ✓ Safely transport the scrap material to the jetty using of tugs.
- ✓ Ensure that the shifting process is carried out by trained personnel who follow safe material handling practices.

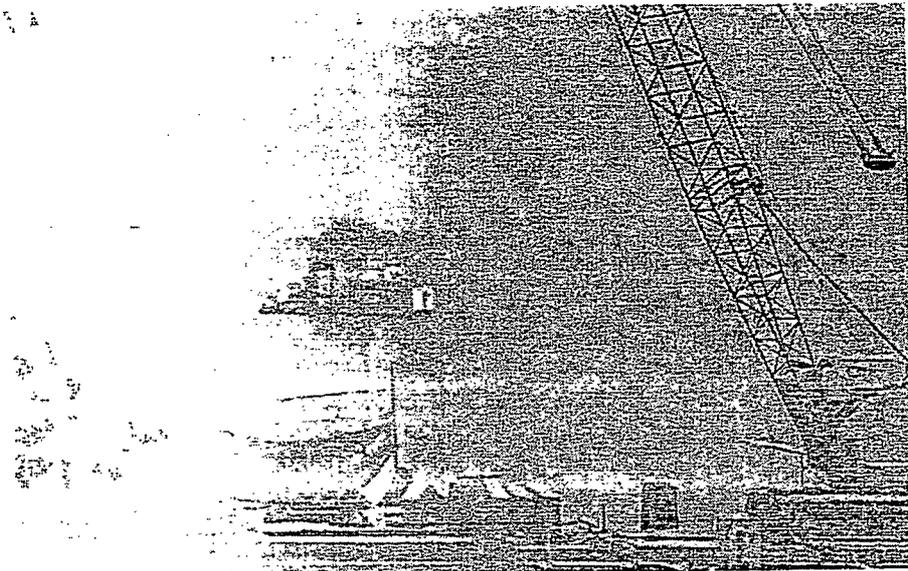
M. Ray

53

10. Scrap Shifting with the Use of Material Barge:

- Shift the scrap material from the jetty to its designated location using Cranes / hydra /Cantry
- Conduct regular inspections of the boats to ensure their seaworthiness and proper functioning.

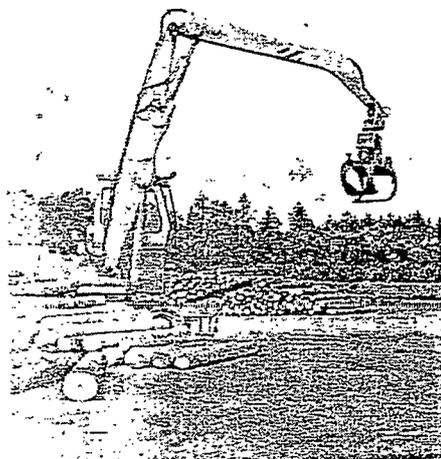
(Fig 6.0) Scrap shifting using Material Barge



11. Removing of Concrete Debris with the help of Grabber & Long Reach boom's Excavator bucket:

- Use a grabber to lift the concrete from the bottom of the riverbed, then transfer the material to the barge.
- Once the material is moved to the jetty, we use an excavator to move the material to the designated location

(Fig 7.0) Removal of debris by Long Reach Boom



M. Long

12. Transportation of Debris to Desired Location:

- ✓ Transport the debris from the designated location to the desired disposal.
- ✓ Utilize appropriate vehicles and equipment for transportation, considering the weight and volume of the debris.
- ✓ Follow local regulations and guidelines for waste disposal.



Efficient and Safe Demolition Measures



SPS Construction India Pvt. Ltd.

Building infrastructure for future...
[Formerly Known as S P Singla Constructions Pvt. Ltd.]

CORPORATE OFFICE
47, Sector - 9, Panchkula - 134113, Haryana
Tel: +91-172-2571595, 2570440, 2563209
Email: spsqpk@gmail.com, www.spsingla.com
REGISTERED OFFICE
1006-1007, 10th Floor, Pearls Best Height-1,
Netaji Subhash Place, Pitampura,
New Delhi-110034, India
Tel. 011 - 27357408, Fax - 011 - 47595569
Email: delhioffice@spsingla.com
CIN No.: U45201DL1996PTC114775

Letter No.: - SPS/SGG/BR(O)/01/288

Date: 10/03/2025

To,
Senior Project Engineer
Bihar Rajya Pul Nirman Nigam Ltd.
Special Work Division, Khagaria, Bihar.

Project: - Construction of four lane bridge with footpath across river Ganga between Sultanganj (Bhagalpur district) and Aguwani Ghat (Khagaria district) including navigational span of cable stayed and its approaches (connecting NH80 and NH31) in the state of Bihar on EPC mode.

Sub: - Regarding Debris Removal after Collapse of Bridge in River Ganga on dated 04.06.2023.

Ref: - (i) BRPNNL Letter no BRPNNL./KHG/C029/211(We) dated 07.03.2025

Dear Sir

With reference to above letter point wise details regarding debris removal after collapse of bridge in river ganga on dated 04.06.2024 as below: -

- 1) Tentative total quantity of concrete 12436 Cum and Reinforcement 2765 MT as per drawing of span 9 to 13. Detailed sheet attached.
- 2) Most of the debris material from river bed has been cleared. When the water level of river ganga reaches at LWL after that recheck the debris material status if found accordingly, we remove it. Still need to remove the pier shaft at P11 that is in progress. Tentative balance quantity of concrete 224 Cum and Reinforcement 88 MT. Detailed sheet attached. Pier Shaft removal is in progress and completed upto April 2025. Photographs attached for your reference.
- 3) Method statement for debris removal of fallen part of module P9 to P13 submitted vide letter no. SPS/SGG/BR(O)/01/229 Dated 14.06.2023 (Copy attached).
- 4) PPT attached for debris removal of module P9 to P13

Thanking & assuring you of our best co-operation
Yours faithfully,
For SPS Construction India Pvt. Ltd.

Dr. Sanjay Kumar
Project Director
Ganga Bridge Project
Aguwani Ghat, Khagaria
Encl: - As stated above

SPS CONSTRUCTION INDIA PVT.LTD.

Project:-Construction of four lane bridge with footpath across river Ganga between Sultanganj (Bhagalpur district) and Aguwanj Ghat (Khagaria district) including navigational span of cable stayed and its approaches (connecting NH80 and NH31) in the state of Bihar on EPC mode.

Tentative Qty Concrete & Reinforcement after collapse of bridge from span P-9 to P-13 on dated 04.06.2023.

Sl. No	Location	Concrete Qty (CUM)				Reinforcement (MT)				Remarks
		Sub-Structure		Super-Structure		Sub-Structure		Super-Structure		
		Pier Shaft (M50)	Pier Table (M60)	Pylon (M60)	Segment	Pier Shaft	Pier Table	Pylon	Segment	
1	P-9(A/S)	0.000	159.953	0.000	652.539	0	31.495	0.000	128.770	
2	P-10	440.000	408.739	160.999	3180.000	174.953	111.490	23.936	628.695	
3	P-11	441.689	359.910	147.870	2491.560	175.304	83.949	20.517	497.759	
4	P-12	450.670	359.910	147.870	2347.997	178.342	83.949	20.517	464.754	
5	P-13 (S/S)	0.000	159.809	0.000	526.971	0.000	31.316	0.000	108.883	
Total =		1332.359	1448.321	456.739	9199.067	528.599	342.199	64.970	1828.861	

Detailed Summary of Debris material

Total Concrete Qty (CUM)	12436.486
Total Reinforcement Qty (MT)	2764.629

~~32~~

SPS CONSTRUCTION INDIA PVT.LTD.

Project:-Construction of four lane bridge with footpath across river Ganga between Sultanganj (Bhagalpur district) and Aguwani Ghat (Khagaria district) including navigational span of cable stayed and its approaches (connecting NH80 and NH31) in the state of Bihar on EPC mode.

Balance tentative Concrete ,Reinforcement qty Pier Shaft P11 that is removal in progress

Sl. No	Location	Concrete (CUM)		Reinforcement (MT)			Remarks
		Substructure	Superstructure Segment	Sub-Structure	Super-Structure	Segment	
				Pier Shaft	Pier Table	Segment	
2	P-11	220.845	0	87.652	0.000	0.000	Pier Shaft removal is in progress
Total =		220.845	0	87.652	0.000	0.000	
Balance Concrete to Remove (CUM)				220.845			
Balance Reinforcement to Remove (MT)				87.652			